

Industrial Development Corporation in Goa

2554. { Shri Yudhvir Singh:
Shri Yashpal Singh:
Shri Kapur Singh:

Will the Minister of **Industry and Supply** be pleased to refer to the reply given to Unstarred Question No. 66 on the 19th February, 1965 and state:

(a) whether the proposal for setting up the Industrial Development Corporation in Goa has since been finalised;

(b) if not, when it will be finalised; and

(c) the reasons for delay?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) No, Sir.

(b) and (c). The Government of Goa, Daman and Diu have forwarded for the consideration of the Central Government a Bill relating to the industrial development of the Territory. The Bill, which, *inter alia*, provides for the establishment of an Industrial Development Corporation, is under consideration of the Government of India.

Alarm Chain Apparatus

2555. { Shri Yudhvir Singh:
Shri Yashpal Singh:
Shri Kapur Singh:

Will the Minister of **Railways** be pleased to refer to the reply given to Unstarred Question No. 86 on the 19th February, 1965 and state:

(a) whether the question of restoration of alarm chain apparatus on the Faizabad-Lucknow passenger trains has since been examined and finalised by Government;

(b) if not, the reasons therefor; and

(c) when the restoration is likely to take effect?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) to (c). Yes, the question of restoration of alarm chain apparatus on the Faizabad-Lucknow passenger trains has been examined and the blanking off of these trains extended for a further period of six months from 1-4-1965 to 30-9-1965.

Stones used as weights in Delhi

2556. { Shri Yudhvir Singh:
Shri Yashpal Singh:
Shri Kapur Singh:

Will the Minister of **Commerce** be pleased to state:

(a) whether it is a fact that stones are still in use in the Capital as weights by various hawkers and shopkeepers;

(b) if so, the number of stones confiscated so far; and

(c) the action taken against the culprits?

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): (a) Yes, Sir. Certain hawkers have been found using stones, but regular shopkeepers are using only metric weights.

(b) 2627.

(c) Surprise raids have been conducted and offenders brought to trial before Mobile Courts. There have been nearly 600 convictions, with fines aggregating over 6000 Rupees.

रेलवे भण्डार नियंत्रक

2557. श्री सरजू पाण्डेय : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे भण्डार नियंत्रकों के पदों पर भण्डार विभाग के अधिकारियों की बजाय अन्य विभागों के अधिकारी नियुक्त किये जाते हैं;

(ख) यदि हां, तो उन की कार्य-अवधि कितनी होती है; और